

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 94 OF 2018 &**  
**IA NO. 984 OF 2017**

**Dated : 14<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Photon Suryakiran Private Limited**  
**Versus**

**...Appellant(s)**

**Gulbarga Electricity Supply Company Limited & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Gyanendra Kumar  
Ms. Pallavi Singh Rao  
Mr. Shivanshu Bhardwaj

Counsel for the Respondent(s) : Ms. Ragima R. for R-1

**ORDER**

Heard Mr. Gyanendra Kumar, learned counsel for Appellant for some time.

List the matter for further hearing on **16.10.2019**.

**(S. D. Dubey)**  
**Technical Member**

*tpd/pk*

**(Justice Manjula Chellur)**  
**Chairperson**